GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA

UNSTARRED QUESTION NO:948
ANSWERED ON:12.08.2013
TOLL POLICY
Manjhi Shri Hari

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is a provision in the current toll policy for collection of toll by the construction companies on such roads/ stretches where construction/repair/ expansion work is on;

(b) if so, the details thereof and if not, the reasons for allowing the construction company on Faridabad- Agra section of National Highway (NH)-2 to collect toll even before completing widening work on the stretch;

(c) whether the Government has taken any action to remove discrepancies in the current toll policy; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a)&(b) Yes Madam. Government has notified the National Highways Fee (Determination of Rates & Collection) Rules, 2008 on 5.12.2008, as amended from time to time, for the projects taken up on or after 05.12.2008. For the stretches completed before 5th December, 2008 the fee collection is as per the National Highways (collection of Fees by any person for the use of Section of National Highways/Permanent Bridge/Temporary Bridge on National Highways) Rules, 1997; the National Highways (Fees for the use of National Highways Section and Permanent Bridge − Public Funded Project) Rules, 1997; and the National Highways (Rate of fee) Rules, 1997 for those completed after the date of notification of these Rules. The above mentioned Rules have been notified under Section 7 of the National Highways Act, 1956. The user fee on a stretch of National Highway is collected as per the individual Notifications published in the Official Gazette by the Central Government. In cases where a particular stretch of National Highway is entrusted to a State Government/UT, they comply with the Notifications issued by the Central Government.

(c) There is uniform policy for levying & collection of user (toll).

(d) Does not arise.